

(6)

Central Administrative Tribunal  
Principal Bench, New Delhi.

O.A.No.2271/93  
M.P.No.3292/93

9th day of December, 1993.

Shri J.P. Sharma, Member (Judl.)

Shri P.T. Thiruvengadam, Member (A)

1. Shri Gajraj Singh,  
R/o 23/489, Trilok Puri,  
Delhi-110091.
2. Shri Mohammad Altab,  
c/o Open Air Theatre,  
Ravindra Bhavan,  
New Delhi-110001.

Applicants

By Advocate: None

Versus

1. Union of India,  
Ministry of Human Resources,  
Govt. of India, New Delhi.  
Through its Secretary.
2. National School of Drama,  
Bhawalpur House,  
Bhagwandas Road,  
New Delhi-110001.

Respondents

By Advocate: None

(Oral) O R D E R

Shri J.P. Sharma, Member

The case was given three pass-overs. The order-sheet dated 22.11.1993 shows that three adjournments were also granted earlier. The application, therefore, is dismissed for default.

*1-3-4*  
(P.T. Thiruvengadam)  
Member(A)

*J.P.S.*  
(J.P. Sharma)  
Member(J)

SLP